

**CORAM :- H.H. THE ADDL. SESSIONS JUDGE SHRI R.S. AGARWAL
C.R.NO. 36 ,DATE 17/07/2020**

SR.NO.	MPID CASE NO.	NAME OF THE PARTIES	NEXT DATE
1	MPID 5/2000	RAJESH CHOTELAL JAISWAL V/S TARDEO P. STN	
2	MPID 36/2004	RAJESH CHOTELAL JAISWAL V/S TARDEO P. STN	
3	M.A. In MPID 250/2017	SHRIDHAR DHARAP V/S VIRAF KANGA	
4	ABA 540/2020	RAJESHKUMAR M. SHAH V/S EOW P.STN	
5	M.A. In MPID 484/2020	MUKESH DATTATRAY MORE V/S MLAVANI P. STN.	
6	B.A. 862/2020	HITESH LAKHAMSHI SENGHANI V/S KASTURBA MARG P. STN.	
7	R.A. 469/20	MANOJ KUMAR V/S EOW P.STN.	

Sheristedar
C.R. No. 36

30/05/2020

Sr.No.	Case No.	Remark
1	Exh.21 In Mpid 16/18 (interim Bail)	Allowed
2	B.A. 680/20 in Mpid 20/18	Allowed
3	B.A. 620/20	Rejected